	the Corporate Debtor Creditors as on 07/12/20		AR MANUFACT	URING COMPA	Annexure-9 NY LIMITED;	Date	of commencem	nent of CIRP: 23/0	03/2023;						
											Other credito	rs, if any, (othe	r than financial	creditors and op	perational creditors
SI. No.	Name of Creditor	Details of claim received				Details of claim admitted			Amount of contingent claim	Amount of any Mutual dues, that	claim not		Details of Security Held	(Amount in ₹) Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		may be set- off				
1	Dada Vilas Surve	12-04-2023	5,00,000	-	Shareholder	NA	NA	No	NA	-	-	5,00,000	-	NA	Amount does not reflect in the CD record and has been rejected for lack of evidence or part of the claimant for the claimed

amount.